

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).17394/2005

THE REGIONAL MANAGER, APSRTC & ANR.

Petitioner(s)

VERSUS

S.K. MOULALI & ORS.

Respondent(s)

(With office report)

WITH

SLP(C) NOS. 12230, 12515, 20272, 3761, 4133, 4163, 4313, 8076, 9277 of 2006 and
17147, 17817, 23979, 24739, 26259 of 2005 - With office report

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. D. Mahesh Babu, Adv.

For Respondent(s) Mr. A.V. Rangam, Adv.

Mr. C.N. Sree Kumar, Adv.

Mr. T.N. Rao, Adv.

UPON hearing counsel the Court made the following

O R D E R

The request of the learned counsel for the petitioners for dasti service of

notice on the unserved respondents stands allowed. File affidavit with p
roof of

service within six weeks.

List again on 19.4.2007.

(B. Sudheendra Kumar)

Registrar